

Population affected.	54 lakhs
No. of human lives lost	14
No. of Cattle lost	13,942
Cropped area affected	11,84,900 ha
No. of huts collapsed	1128
No. of huts damaged	8686
No. of houses collapsed	677
No. of houses damaged	6034
Damage to Fishermen Boats, nets, salt pans etc. (Estimated value)	Rs. 56.38 lakhs
Estimated value of the Public properties like roads, irrigation works, Government buildings etc.	Rs. 783.63 lakhs

No report of damages from other parts of the country has been received.

(b) Adequate and timely warnings were given by the Meteorological Department to the concerned beneficiaries through the State and Central Government Officials. Cyclone warning bulletins were also broadcast by AIR News cycle in Hindi, English, Marathi and Gujarati.

On receipt of the alert signal from the India Meteorological Department, the State Government of Gujarat alerted all the District Collectors Authorities of the Districts likely to be affected and took all precautionary measures. Control Rooms opened at the State, District and Taluk levels. Warnings were issued through All India Radio and other media.

The Chief Minister, the Home Minister, Minister of Agriculture and other senior Ministers and Officials reviewed the situation from time to time.

11,000 persons of 10 villages were evacuated.

(c) The hurricane winds associated with the cyclone and the rainfall accompanying the wind are the main contributory factors for the damage to life and property in the cyclone

prone area in Gujarat the precautionary measures completely eliminate the damage.

Reconstruction of People Action Development for India

1305. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether People Action Development for India (PADI) is going to be reconstituted; and

(b) if so, whether non-officials interested in social work also will be included in it?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir. The reconstitution of General Body of People's Action for Development (India) (PADI) is under consideration.

(b) Yes, Sir.

Production and Export of Onions

1306. SHRI JANARDHAN POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the production of onions during 1980-81 has been more as compared to 1979-80; and

(b) the quantity of onions exported during these years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Complete information regarding production of onion during 1980-81 has not yet become available. However, according to the available information the production is likely to be lower in 1980-81 as compared to 1979-80.

(b) The quantity of onion exported during these years were as under:—

(tonnes)

1979-80	87,957
1980-81	1,81,238

Central Team to Assess Loss in Cyclone Stormed Saurashtra Coast

1307. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether cyclonic storm revaged the Saurashtra Coast for two days recently;

(b) if so, whether any Central team has been sent to assess the loss due to storm;

(c) if so, whether the team has submitted its report;

(d) if so, the details thereof;

(e) whether State Government has approached the Centre for financial assistance in this regard; and

(f) if so, details thereof and the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) According to the India Meteorological Department, a severe cyclonic storm with core of hurricane winds crossed Saurashtra coasts near Mangrol around midnight of 1st November, 1981 and lay as cyclonic storm between Porbandar and Jamnagar on the morning of 2nd November, 1981. The districts affected are Junagadh, Rajkot, Jamnagar, Amreli, Bhavnagar, Surendranagar and Kutchch, the worst being Junagadh.

(b) to (d). A detailed Memorandum and the quantum of Central assistance required for relief and rehabilitation of the people affected and for the repair and restoration of Public properties damaged, has not been received from the Government of

Gujarat. On receipt of the same, further necessary action of sending a Central Team will be considered.

(e) and (f) On the request of Government of Gujarat for an ad-hoc release of Rs. 5 crores, the Government of India sanctioned a way and means advance of Rs. 5 crores. The State Government has also been sanctioned Rs. 8 crores (Rs. 5 crores for Kharif and Rs. 3 crores for Rabi) as short-term loan for purchase and distribution of agricultural inputs.

Unauthorised Construction in Wazirpur Industrial Area, Delhi

1308. SHRI SURAJ BHAN:

SHRI ATAL BIHARI VAJ-PAYEE:

SHRI N. K. SHEJWALKAR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) is it a fact that in Delhi's Wazirpur Industrial Area thousands of jhuggis have been allowed to come up on a two-kilometre long stretch of land near the railway line;

(b) steps being taken to clear the unauthorised occupation; and

(c) what alternate arrangements are being contemplated for the jhuggiwallas?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). These jhuggis exist on Railway land and the Ministry of Railway have intimated that, for removal of unauthorised jhuggis/jhompries on Railway land in Delhi area, they have sought assistance of Delhi Development Authority as decided in a meeting held by the Chief Secretary, Delhi Administration.

(c) It is proposed to provide resettlement facilities to the squatters left in residuary areas of Delhi in March, 1977.